

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.216 of 2012 & IA 354 of 2012**

**Dated: 17<sup>th</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s Alok Ferro Alloys Ltd. ....Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission...Respondent (s)  
& Anr.**

Counsel for the Appellant (s) : Mr. Buddy Ranganadhan  
Mr. Raunak Jain

Counsel for the Respondent (s): Mr. C.K. Rai for R-1  
Ms. Suparna Srivastava (R-2)

**ORDER**

The learned counsel for the Appellant has finished his arguments.

As agreed by the learned counsel for the parties, post the matter for further submissions before the Kolkata Circuit Bench on **02.08.2013**.

In the meantime, the parties are at liberty to file their respective Written Submissions after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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